

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/3708 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
Principal Judge, Family Court No. III,  
Kamrup (M), Guwahati.

Dated Guwahati, the <sup>th</sup> 13 October, 2020.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/208/20, dtd. 07.10.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.10.2020, has been granted.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/3709 / dated 13.10.2020**  
Copy to.

1. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Rdas*